

15.38 hrs.

**(v) PROTECTION OF FARMERS BILL, \*2003**

Title: Introduction of the Protection of Farmers Bill, 2003.

SHRI G.M. BANATWALLA (PONNANI): Sir, I beg to move for leave to introduce a Bill to provide for schemes and their implementation for the protection, benefit and welfare of farmers, for the establishment of a Corporation for Protection of Farmers and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for schemes and their implementation for the protection, benefit and welfare of farmers, for the establishment of a Corporation for Protection of Farmers and for matters connected therewith."

*The motion was adopted.*

SHRI G.M. BANATWALLA : Sir, I introduce\*\* the Bill.

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**\*\* Introduced with the Recommendation of the President**